LOK SABHA
UNSTARRED QUESTION NO. 2099
TO BE ANSWERED ON THE 20TH DECEMBER, 2022

IMPLEMENTATION OF eNAM

2099. SHRI CHANDRA SEKHAR SAHU:
SHRI GIRISH BHALCHANDRA BAPAT:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:
DR. SHRIKANT EKNATH SHINDE:
DR. HEENA GAVIT:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. KRISHNA PAL SINGH YADAV:
PROF. RITA BAHUGUNA JOSHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the names of States where the National Agricultural Market (eNAM) Programme has been implemented so far;

(b) whether the Government proposes to integrate all agricultural Mandis of the State under eNAM platform and if so, the details thereof and the number of Mandis integrated under eNAM;

(c) the details of funds allocated and utilized under the eNAM;

(d) the details of the steps taken by the Government for better price realization to the farmers on their agricultural produces;

(e) whether the Government also proposes for integration of existing eNAM Mandis to the international e-platform and if so, the details thereof; and

(f) the steps taken by the Government to make the farmers aware of eNAM?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As on 30th November, 2022, 1260 mandis of 22 States and 03 Union Territories (UTs) viz., Andhra Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Chandigarh, Jammu & Kashmir & Puducherry have been integrated with National Agriculture Market (e-NAM) platform.
(b): As on 30th November, 2022, 1260 mandis of 22 States and 03 Union Territories (UTs) have been integrated with e-NAM platform. Further, based on the proposals/ Detailed Project Reports (DPRs) received from States/ UTs, Government is integrating mandis with e-NAM platform.

(c): The details of funds allocated and utilized under the eNAM since implementation of the scheme from 2015-16 to 2022-23 is as follows:

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Funds Allocated under Revised Estimate(RE)</th>
<th>Released amount</th>
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<tr>
<td>1</td>
<td>Rs.729.07 Cr.</td>
<td>Rs. 649.87 Cr.</td>
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(d): Government has taken several steps to provide better price realization to the farmers for their agricultural produce which includes undertaking procurement through designated procurement agencies, implementing e-National Agriculture Market (e-NAM), enacting the Model Agricultural Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017 and promoting Farmer Producer Organizations (FPOs) through Central Sector scheme for “Formation and Promotion of 10,000 FPOs”. Further, Government is implementing “PM Kisan Samman Nidhi (PM-KISAN)”, to supplement the financial needs of the farmers in procuring various inputs to ensure proper crop health and appropriate yields, commensurate with the anticipated farm income at the end of the each crop cycle.

(e): Presently, e-NAM platform is integrating existing physical wholesale mandis/markets of different States/ Union Territories (UTs) to facilitate online trading of agricultural commodities through transparent price discovery method to enable farmers to realize better remunerative prices for their produce.

(f): The following efforts have been made by the Government to make the farmers aware of e-NAM:
   i. Regular training is being provided to farmers, traders and Agriculture Produce Marketing Committee (APMC) officials.
   ii. Programmes are conducted in Gram Sabhas to create awareness among farmers about the facilities.
   iii. Wide publicity is made through Newspaper, Monthly magazine published by State Agriculture Marketing Boards, Exhibitions, handouts, posters etc.
   iv. Regular review meeting of officials and staff of APMCs.
   v. Regular motivation and guidance provided through visits to APMCs.

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